

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.61/9/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2020

Name of the Company:

BVC Tradeport Pvt. Ltd.

V/s

Salebhai Internet Ltd.

Section:

Section 9 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Vandan Baxi appears for the Operational Creditor. No one appears for the Corporate Debtor.

Pleadings are completed. Matter stands adjourned for hearing on 05.08.2020


VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 24th day of June, 2020

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(MADAN B GOSAVI)
MEMBER (JUDICIAL)